

**GOVERNMENT OF INDIA  
MINISTRY OF POWER**

**LOK SABHA  
UNSTARRED QUESTION NO.4283  
TO BE ANSWERED ON 18.07.2019**

**NEW POWER TARIFF POLICY**

**4283. SHRI A.K.P. CHINRAJ:**

**Will the Minister of POWER  
be pleased to state:**

- (a) whether the Government proposes to draft new power tariff policy;**
- (b) if so, the details thereof;**
- (c) the motive and objectives of the new power tariff policy; and**
- (d) the time by which the new policy is likely to come into effect?**

**A N S W E R**

**THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, NEW &  
RENEWABLE ENERGY AND THE MINISTER OF STATE FOR SKILL  
DEVELOPMENT & ENTREPRENEURSHIP**

**( SHRI R.K. SINGH)**

**(a) to (d) : Draft Amendments to Tariff Policy were circulated for Stakeholder comments on 30.5.2018. In the proposed amendments in Tariff Policy, the key focus is on the ensuring sustainability of power sector, encouraging competition, addressing environmental concerns, performance improvement, efficiency and accountability of the Distribution Sector in addition to other issues. A revised Tariff Policy is in the process of getting approval of the Government.**

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